

EGENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A / T.OA No 95 1988

(1)

B R Solunki & Ors Applicant(s)
v. M. Shastri

Versus

Union of India & Ors Respondent(s)
v. M. Shastri

Sr.No.	Date	Orders
	22.2.88	<p>Notice to Plaintiff (Copy not Served)</p> <ul style="list-style-type: none">- RPA served from Respondent No. 3- RPA served from applicant No. 2.- Notice unserved from applicant No. 1.- RPA served from Respondent No. 2, which is filed in 07/17/88.
	24/2/88	<p>Pl. issue notice reg date & hearing for admission to Def. notice with the advocate.</p> <p><u>W.B</u> <u>At farsidka</u> <u>24.2.88</u> <u>Adv. for respondents</u></p>

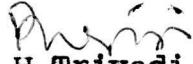
O.A./95/88

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CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

22/02/1988

Learned advocate Mr. U.M. Shastri has filed a sicknote which may be taken on record. The case be adjourned to 29th February, 1988 for admission.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member

*Mogera